

ITEM NO.41

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).14/2024

DR. JAYA THAKUR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

[TO BE TAKEN UP AT 2.00 P.M.]

IA No. 44406/2025 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 44405/2025 - INTERVENTION APPLICATION

IA No. 289861/2024 - STAY APPLICATION

WITH

W.P.(C) No. 13/2024 (PIL-W)W.P.(C) No. 11/2024 (PIL-W)

FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 3964/2024

IA No. 3964/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON

W.P.(C) No. 87/2024 (PIL-W)

IA No. 297176/2024 - INTERVENTION/IMPLEADMENT

W.P.(C) No. 191/2024 (PIL-W)W.P.(C) No. 272/2024 (PIL-W)

FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 101639/2024

FOR SUMMONING ORIGINAL RECORD ON IA 138503/2024

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
138504/2024

FOR CLARIFICATION/DIRECTION ON IA 187263/2024

FOR AMENDMENT OF APPEAL / PETITION / I.A. ON IA 64488/2025

IA No. 64488/2025 - AMENDMENT OF APPEAL / PETITION / I.A.

IA No. 187263/2024 - CLARIFICATION/DIRECTION

IA No. 101639/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON

IA No. 138504/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS

IA No. 138503/2024 - SUMMONING ORIGINAL RECORD

Date : 14-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Deepak Yadav, Adv.
Ms. Harshita, Adv.
Mr. Sunil Kumar Srivastava, Adv.
Mr. Tota Ram, Adv.
Mr. Sanjeev Malhotra, AOR

Petitioner-in-person

Mr. Sanjay Parikh, Sr. Adv.
 Ms. Kritika, Adv.
 Ms. Maulshree Pathak, AOR

Mr. Prashant Bhushan, AOR
 Ms. Alice Raj, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
 Mr. Vishal Sinha, Adv.
 Mr. Adit Jayeshbhai Shah, Adv.
 Mr. Naman Sherstra, Adv.
 Mr. Pawan Reley, AOR
 Mr. Akshay Lodhi, Adv.
 Mr. Gaurav Kumar, Adv.

Mr. Varun Thakur, Adv.
 Mr. Deepak Goel, Adv.
 Mrs. Tanuj Bagga Sharma, Adv.
 Mr. Ramkaran, Adv.
 Ms. Shraddha Saran, Adv.
 Dr. M.K. Ravi, Adv.
 For M/S. Varun Thakur & Associates, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General
 Mr. Raghavendra P.shankar, A.S.G.
 Mr. Aaditya Shankar Dixit, Adv.
 Mr. Gaurang Bhushan, Adv.
 Mr. Kanu Agarwal, Adv.
 Mr. Devashish Bharukha, Adv.
 Ms. Sansriti Pathak, Adv.
 Mr. Arvind Kumar Sharma, AOR

Mr. Ankit Agarwal, AOR
 Mr. Koustubh Desai, Adv.
 Mr. Ashish Shukla, Adv.

Mr. Kaleeswaram Raj, Adv.
 Mrs. Thulasi K Raj, Adv.
 Ms. Aparna Menon, Adv.
 Ms. Chinnu Maria Antony, Adv.
 Ms. Smita Amratlal Vora, AOR

Mr. Kaleeswaram Raj, Adv.
 Mr. Mohammed Sadique T.A., AOR
 Ms. Thulasi K Raj, Adv.
 Ms. Aparna Menon, Adv.
 Ms. Chinnu Maria Antony, Adv.

Mr. Shadan Farasat, Sr. Adv.
 Mr. Talha Abdul Rahman, AOR

Mr. Harshit Anand, Adv.
Mr. M Shaz Khan, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmed, Adv.
Mr. Rafid Akhter, Adv.

Mr. R. P. Gupta, AOR
Mr. Prashant Padmanabhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 24.07.2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR